

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU  
(Chief Justice's Secretariat)**

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**Subject: Appointment against the District Cadre posts of Drivers in Subordinate Courts of Kashmir and Jammu divisions advertised vide Notification No. 986 dated 20.02.2014.**

**ORDER**

**No.:** 1104

**Dated:** 04-12-2018

Consequent upon the finalization of the selection process and preparation of select lists by the Selection Committee, constituted for recruitment to the posts of Drivers in Subordinate Courts of the State, advertised vide High Court Notification Nos. 986 dated 20.02.2014, and the approval of the recommendations of the Selection Committee by Hon'ble the Chief Justice, the following candidates in order of their merit are temporarily appointed as Drivers in the Pay Scale of Rs. 5200-20200 + Grade Pay 1900 (pre-revised) in the Subordinate Courts of Kashmir division and Jammu division of the State:

**(A) Kashmir Division**

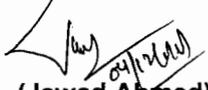
S. No.	Roll No.	Name, Parentage & Address
1	573-DR-K	Mohd. Aslam Beg S/o Ab. Aziz Beg R/o Kreeri Shangus, Anantnag
2	786-DR-K	Nazir Ahmad Bhat S/o Gh. Mohammad Bhat R/o Naik Mohalla Tral, Pulwama

**(B) Jammu Division**

S. No.	Roll No.	Name, Parentage & Address
1	09-DR-J	Ashwani Kumar S/o Milkhi Ram R/o H.No. 19, Jawahar Nagar, Jammu
2	13325-K	Arshad Ahmad S/o Abdul Rashid Lone R/o Charhar, Kishtwar

- Note:-** a) Posting orders of appointees shall be issued separately.  
b) Appointees of Kashmir division shall report to the office of the Registrar Judicial, High Court wing, Srinagar and appointees of Jammu division shall report to the office of Principal Secretary to Hon'ble the Chief Justice at Jammu within a period of 10 days from the date of issuance of posting order for collecting their appointment/posting orders. In case any appointee fails to collect his appointment/posting order within the stipulated period of 10 days, his appointment shall be deemed cancelled without any further notice.

By Order.

  
(Jawad Ahmed)  
Principal Secretary to  
Hon'ble the Chief Justice

No. 476-479/114 Dated: 04-12-2018

Copy to the:

1. Registrar General, High Court of Jammu and Kashmir.
2. Registrar Vigilance, High Court of Jammu and Kashmir.
3. Director, Information with the request to publish the select list in Daily Newspapers i.e. Greater Kashmir (Srinagar) and Daily Excelsior (Jammu).
4. Incharge NIC, High Court Wing, Jammu for uploading in the High Court Web site.

  
Principal Secretary to  
Hon'ble the Chief Justice